

SPECIAL BENCH

ITEM NO. 105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 43/2023 IN CP (IB) No. 79/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	STATE BANK OF INDIA V/S BAJAJ HINDUSTHAN SUGAR LTD.
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Sandeep Arora, Adv. : *For the Applicant in Main Petition*
Sh. Navin Sinha Sr. Adv. alongwith Sh. Kartikeya Saran & Sh. Adarsh Bhushan, Advs.
: *For the Respondent/ Corporate Debtor.*
Sh. Deepak Nargolkar Assisted by Sh. Sharad Malhotra, Adv.
: *For the Intervener/applicant in IA No. 43/2023*

ORDER

IA No. 43/2023

Ld. Counsel for the parties present.

It is stated by Ld. Counsel for the respondent that he has not received the copy of IA No. 43/2023 which has been filed by the intervener. Let the same be supplied during the course of the day and thereafter, reply if any be filed within next two weeks with advance copy given to applicant.

Let the matter be listed on 14th April, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Bipul Kumar Tiwari
(Stenographer)*